

Besides detailed guidelines and procedure relating to disposal of seized drugs under the supervision/monitoring of Drug Disposal Committee are also given in the above order and notification.

(c) The following steps are taken to check re-routing of seized drugs in the market:

- (i) In order to check re-routing of seized drugs in market, proper receipt, custody, storage and disposal of seized/confiscated Narcotic drugs and Psychotropic substances is ensured.
- (ii) Government has laid down procedure with proper checks and balances for disposal of all Narcotic drugs, Psychotropic substances, controlled substances and conveyances in order to prevent re-routing of seized drugs in the market.
- (iii) NCB encourages all its Zonal Units and other Drug Law Enforcement agencies to carry out Pre-trial disposal of all Narcotic drugs, Psychotropic substances, controlled substances and conveyances as per the provisions laid down in this regard in G.S.R notification 38 (E) dated 16.1.15.
- (iv) Any diversion or re-routing of seized drugs in the market is a criminal offence under NDPS act and if any such incidence comes to light proper action is initiated by concerned agencies.

Induction of DANICS officers in IAS

58. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the DANICS officers with eight years of regular service are eligible to be inducted into IAS;

(b) if so, the reasons for which a large number of DANICS officers are stagnating even after rendering about 25-26 years of service;

(c) if so, the reasons for abnormal delay in the matter;

(d) the corrective steps taken by Government in this regard; and

(e) whether Government had decided to introduce the pre-revised pay scale of ₹ 18400-22400 for such officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) In terms of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955, DANICS officers become eligible for consideration to induction in IAS on completion of

eight years of regular service subject to availability of vacancies in IAS. Due to non-availability of sufficient number of vacancies in IAS against the induction quota there is delay in induction of DANICS into IAS.

(d) The meetings of the Departmental Promotion Committee for IAS induction are being convened under the aegis of the Union Public Service Commission regularly.

(e) No, Sir.

Phone calls to students from Pakistan to get recruited in ISI

†59. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that students living in different parts of the country are receiving phone calls from Pakistan to get recruited in Inter Services Intelligence (ISI);

(b) if so, whether Government has taken any action in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, such incident has come to the notice of the Government so far.

(b) to (c) Does not arise.

Search for terrorists in connection with Pathankot terror attack

†60. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is searching for terrorists after Pathankot terror attack;

(b) if so, whether Government has achieved any success in this regard so far; and

(c) if so, the number of terrorists arrested so far and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) In the intervening night of 1.1.2016 and 2.1.2016 terrorists attacked the Air Force base at Pathankot, Punjab. In the anti-terrorist operations by the security forces, all the terrorists involved in the

† Original notice of the question was received in Hindi.